

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.06.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kapil Agencies
Vs
Harsha Exito Engineering pvt Ltd

MAIN PETITION NUMBER : IBA/471/2020

(IA/MA) APPLICATION NUMBERS

A/426(CHE)/2024

ORDER

Present: Mr. T.Dhanasekaran, Ld. Counsel for Applicant.
Mr. Rishi Nandhan, Ld. Counsel for Respondent.

Ld. Counsel for the Respondent submits that the matter is being considered by the Respondent. He seeks and is granted four weeks' time to file reply and serve copy on the Applicant.

List the application for hearing on **05.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**